

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/599/(IB)/2017
NAME OF THE PETITIONER(S) : VISHNUSUDHA TEXTILES
NAME OF THE RESPONDENT(S) : KAC YARN PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A-G. SODHYA NARAYANA (For A.K. MYLSONY)	For operational creditor	A.G. SODHYA
2.	N. ANBAZHANAN -	For operational Debtor	N. Anbazhayan

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has filed the counter; copy of which is given to the Counsel for the Operational Creditor. The same is taken on record. Matter is posted for final arguments. Put up on **21.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)